

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2625  
ANSWERED ON:06.02.2014  
GOLD SMUGGLING BY AIR INDIA STAFF  
Sivasami Shri C.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether it is a fact that some employees of Air India were involved in gold smuggling;
- (b) if so, the details of such cases during the last three years and the current year;
- (c) whether Air India has issued any direction to its employees in this regard; and
- (d) if so, the details thereof?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) and (b): Yes, Madam. Two employees of Air India have been found to be involved in helping passengers smuggle Gold on 16.12.2013 and 20.01.2014. Both the employees have been placed under suspension.

(c) and (d): All employees of the Company are governed by the Service Regulations of the Company which prohibit indulging in such activities and any violation thereof by any employee is liable for disciplinary action as per procedure.